

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 102
(IB)-904(PB)/2018

IN THE MATTER OF:

State Bank of India ... Petitioner/Applicant

v.

Surya Pharmaceutical Ltd ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 in Liq.

Order delivered on 23.05.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

SH. SH. ATUL CHATURVEDI

HON'BLE MEMBER (T)

(HEARING THROUGH PHYSICAL MODE AND VC)

PRESENT:

For the Applicant : Mr. Anju Jain, Mr. Hitesh Sachar, Advs.

For the Respondent :

ORDER

New IA-2840/2023

Notice of the application be issued to the Respondent(s)/non-applicant(s), returnable on **18.07.2023**.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(SH. ATUL CHATURVEDI)
MEMBER (TECHNICAL)

23.05.2023
Vinod Arora